NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 398	Ganga Reddy Vs M.G. 6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE -

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Sachin Vasudu

8971563246

for Pelitioner

all &

Counsel for petitioner is present. Counsel for respondents is present. Counsel for respondents has filed additional documents along with memo in connection with IA 15/17. Counsel for petitioner requested time to file objections if any.

List it on 27.04.2017.

MEMBER (J)

MEMBER (T)